

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1869  
TO BE ANSWERED ON 29<sup>TH</sup> NOVEMBER, 2019**

**RESTRICTION ON NON-VEGETARIAN FOOD ITEMS**

**1869. SHRI RAMCHARAN BOHRA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the World Health Organization has imposed restrictions on certain non-vegetarian food items in the country;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the reaction of the Government in this regard?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE**

**(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) & (b): World Health Organisation (WHO) country office in India has informed Food Safety and Standards Authority of India (FSSAI) that it has not issued any advisory or imposed restriction with regard to non-vegetarian food items in the country.
- (c): No applicable.

.....